

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/1046/2021

This the 15th day of July 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Jeewan Nath, age 58 years 7 months, S/o Sh. Kalu Ram, R/o Parangoli, Tehsil Hiranagar, District Kathua, Assistant Grading & Marketing Officer, Department of Horticulture (Planning & Marketing), Lakhanpur Kathua-184144.

....Applicant

(Advocate: Mr. C S Azad)

Versus

1. Union Territory of Jammu & Kashmir through Commissioner/Principal Secretary to Government, Horticulture Department, J&K Government, Civil Secretariat, Jammu-180001.
2. Director, Horticulture, J&K (P&M), Jammu-180001.

.....Respondents.

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

During the course of the arguments, learned D.A.G. submits that on inquiry from the concerned department, he was informed that the applicant has to take care of the Doda Office for three days in a week through virtual mode while attending his Office in Kathua.

2. Satisfied with the submission made by the learned D.A.G., learned counsel for the applicant submits that he does not want to press the O.A.

3. Accordingly, in view of the submission of learned counsels for both the parties, the O.A. is disposed of.

4. Let a copy of this order be furnished to the parties at the earliest.



(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Arun